

**CORRECTED ORDER**  
**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-201**  
IB-839/ND/2020

**IN THE MATTER OF:**

High Ground Enterprise Limited

**Vs.**

Teletech Industries Private Limited

....Applicant

.....Respondent

**SECTION**

U/s 9 IBC code 2016

Order delivered on 01.10.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Shantanu Derhgawen

For the Respondent :

**ORDER**

Mr. Shantanu appeared on behalf of the applicant and seeks time to file tracking report. Accordingly, two weeks' time is granted to file the same. On request of Ld. Counsel for the applicant, list on 16.10.2020.

-Sd-

**(K.K. VOHRA)**  
**MEMBER (T)**

-Sd-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**